

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 156/252/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: M/s Himalayan Trail Beaters Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present : Ms. Lakshmi Gurung, Standing Counsel for Income Tax Department with Ms. Easha Kadian

ORDER

Ld. Counsel for the ROC prays for further time to file his report.

Report if any be filed before the next date of hearing.

As none is present on behalf of the Appellant, adjourned to 12th January, 2018.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)